Written Answers to		[12 July, 2019]	Unstarred Questions	375
1	2	3	4	
20.	Maharashtra	2808	2424	
21.	Manipur	28	26	
22.	Meghalaya	26	25	
23.	Nagaland	21	21	
24.	Odisha	1127	1007	
25.	Puducherry	60	55	
26.	Punjab	2906	2498	
27.	Rajasthan	882	821	
28.	Sikkim	19	19	
29.	Tamil Nadu	5077	4583	
30.	Telangana	3968	3443	
31.	Tripura	95	91	
32.	Uttar Pradesh	2067	1752	
33.	Uttarakhand	372	305	
34.	West Bengal	1959	1849	
	Total	39740	34711	

Source: Annual Survey of Industries, M/o Statistics and Programme Implementation.

Investment in Food Processing Industries

2320. SHRIMATI VIPLOVE THAKUR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether large scale investment have been received recently in Food Processing Industries (FPIs);
- (b) if so, the details thereof indicating the investments received, State-wise, especially in Himachal Pradesh;
- (c) whether the said investment could help Government to achieve its target of doubling the income of farmers, if so, the details thereof; and

(d) the steps taken/being taken to promote FPIs and explore new avenues for their development and growth?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) and (b) As per Annual Survey of Industries, Ministry of Statistics and Programme Implementation, the invested capital in the registered Food Processing Sector, by 2014-15, 2015-16 and 2016-17 is given in the Statement (*See* below).

(c) and (d) The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Umbrella Scheme – Pradhan Mantri Kisan Sampada Yojana – (PMKSY) for promotion and development of Food Processing Industries in the country including infusion of fresh investment in food processing sector in the form of capital subsidy extended to the investors to enable them to setup different food processing industries/projects/units in the country. Under the schemes of PMKSY *viz.*, 'Mega Food Parks', 'Integrated Cold Chain and Value Addition Infrastructure', 'Infrastructure for Agroprocessing Clusters', 'Creation of Backward and Forward Linkages' and 'Creation/Expansion of Food Processing and Preservation Capacities' capital subsidy in the form of grants-in-aid is provided to the individuals, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/State PSUs etc. for setting up of food processing industries/units/projects in the country. These schemes are demand driven and financial assistance is provided to the eligible applicants against the Expression of Interest issued by the MoFPI from time to time.

Government has also taken a number of policy initiatives like permitting 100% Foreign Direct Investment (FDI) through automatic route in manufacturing of food products, creation of a special fund of ₹2000 crores in National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing industries, classification of food and agro-based processing units and cold chain as agriculture activity for Priority Sector Lending (PSL); lower Goods and Services Tax (GST) rates for majority of food products, 100% exemption of income tax on profit for new food processing units, 100 per cent income tax exemption from profit derived by FPOs having annual turnover of ₹100 crore for activities such as post-harvest value addition to agriculture, allowing 100% deduction for expenditure on investment for cold chain facility, concessional import duty for plant and machinery under project imports benefit scheme, import duty exemption on import of raw material under advance authorisation scheme etc.

Statement
State/UT-wise, invested capital in Food Processing Sector

Invested Capital (
invested cupitar (₹ in Lakh)
5 2015-16	2016-17
4	5
33 451	436
36 2293859	2738171
22 10921	10426
745110	753515
07 653314	631192
8713	7482
349579	398347
37 2172	3005
26839	52213
683078	648197
23 143088	142703
2962366	3565594
38 1796647	2597933
96 284031	316554
89298	109643
107068	137875
3742675	4079113
29 1032400	855408
9 1206165	1513480
66 7741549	6784011
	5 2015-16 4 33 451 36 2293859 22 10921 32 745110 07 653314 51 8713 97 26839 51 683078 23 143088 16 2962366 38 1796647 96 284031 83 89298 41 107068 13 3742675 29 1032400 09 1206165

378	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
21.	Manipur	5537	6191	4626
22.	Meghalaya	44828	40323	42032
23.	Nagaland	1938	2081	2223
24.	Odisha	333689	402764	442019
25.	Puducherry	70505	75635	57354
26.	Punjab	2298109	1844189	1942771
27.	Rajasthan	953902	866397	1060842
28.	Sikkim	18285	13998	20323
29.	Tamil Nadu	2809159	2838157	3123607
30.	Telangana	1008565	1260509	1302460
31.	Tripura	20030	20835	26339
32.	Uttar Pradesh	5119369	5357995	6094559
33.	Uttarakhand	506498	646354	566523
34.	West Bengal	1593680	1379187	1738113
	Total	36843371	38633938	41769089

Source: Annual Survey of Industries, Ministry of Statistics and Programme Implementation.

Funds for schemes under FPIs

2321. SHRI Y. S. CHOWDARY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of funds allocated for various schemes of Food Processing Industries during the last three years, State-wise;
- (b) the details of funds released under various schemes during the last three years, State-wise, including the State of Andhra Pradesh;
- (c) the details of spent/unspent funds under various schemes during the last three years, State-wise; and
- (d) whether the funds released under various schemes are sufficient to achieve the desired objectives?